

PRESS NOTE

Appointment of Adviser on Tax Reforms

The Government has appointed Ms. Anita Kapur, former Chairperson, Central Board of Direct Taxes, who retired from the government service on 30.11.2015, as Adviser on Tax Reforms on contract basis with effect from 01.12.2015 for a period of six months or earlier, as may be decided by the Government on the following Terms of Reference :

Terms of Reference

- i. To advise the Revenue Department on important files referred to the Adviser by the Department
 - ii. To examine various suggestions received for bold tax reforms in the light of hard data and likely implications as present her view to Revenue Department
 - iii. To help the Committee set up recently under the Chairmanship of Justice R.V. Easwar(Retd.) for re-drafting of certain sections of the Income Tax Act; and
 - iv. To present the Government suo moto her views on certain policy matters relating to direct taxation
2. After her retirement, the duties and responsibilities of the post of Chairperson, Central Board of Direct Taxes shall be discharged by Shri A.K.jain, Member, CBDT in addition to his own duties, till further orders.
